

[Print](#)**Defective Case Register from 2025-11-12 to 2025-11-12**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/46698/2025	KISHORE KUMAR MISHRA	2025-11-12	.Subject Code Not Furnished .
2	D-ABLAPL/34487/2025	KSHIROD KUMAR PAHIL	2025-11-12	1. Ann1 page 10 to 12 and Ann2 page 15 and 16 not legible.
3	D-CRLA/34155/2025	DEBASNAN DAS	2025-11-12	Period of Delay 56 days (I.A. for condonation of delay not filed) 2. Code Wrongly indicated 3. Original page Nos.39 and 40 of trial curt judgement not properly arranged, 4.Date of trial court judgement wrongly furnished on index and being aggrieved para
4	D-WP(C)/43208/2025	JEEVANJYOTI MOHANTY	2025-11-12	1.This Case may be registered as CRLMP.
5	D-ABLAPL/34579/2025	SUSANTA KUMAR BARAL	2025-11-12	1. Vernacular certificate not proper. 1. Annexure 1 page 9 and 10 not legible.
6	D-CRLREV/34612/2025	LALITENDU MISHRA	2025-11-12	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Authentication fee Rs 19.25 /- not paid Annex-3 and 5 not legible.2 . Being aggrieved Ground and Good ground not furnished. 3.Undertaking not furnished 4 Relation not stated in both affidavit.
7	D-WA/46442/2025	DEEPALI MAHAPATRA	2025-11-12	AU fee Rs 2.25/- to be paid 2.Code Not furnished in cause title. i)Reference certificate not furnished. ii) Page mark not properly in appeal memo.
8	D-CMAPL/46408/2025	ADV.	2025-11-12	Put up for SR after filing of c. copy of impugned order.
9	D-BLAPL/34298/2025	PRATIK NAYAK	2025-11-12	1. Synopsis and Date chart are not properly paginated as well as in Index.
10	D-CONTC/45618/2025	ADV	2025-11-12	WP(c)n0 38450/2023 not mentioned in Reference certificate.
11	D-BLAPL/34370/2025	PRATAP CHANDRA CHHINCHANI	2025-11-12	Case pending before Lower Court name not mentioned in cause title.
12	D-BLAPL/34379/2025	ASIT KUMAR JENA	2025-11-12	Case pending before the Lower Court incorrectly mentioned in cause title.
13	D-CONTC/45640/2025	ADV	2025-11-12	i)W.A. no. mentioned in para- 4 and last para of the petition not correct. ii) wp(c) no. 4021/2021 not mentioned in Reference certificate.iii) Cause title of wp(c) not filed.For further S.R.
14	D-CONTC/45717/2025	ADV	2025-11-12	Address of the petitioner no. 2 not tally with Annexure-1. . i) wp(c) no. not mentioned in reference certificate.
15	D-CONTC/45718/2025	ADV	2025-11-12	WP(c) no. not mentioned in reference certificate.ii) Date of disposal of CONTC

				no.4094/2024 not correct in prayer of the petition.
16	D-RVWPET/46233/2025	DR. JITENDRA KUMAR LENKA	2025-11-12	Code Incorrect. i) Address of the OP. no. 9 not furnished. ii) Para no. not correctly furnished in declaration.
17	D-CRLMA/34709/2025	RATIKANTA MOHAPATRA	2025-11-12	CRLMC wrongly mention in affidavit..Subject Code incorrectly Mentioned
18	D-WP(C)/45292/2025	MIHIR SEKHAR SAHOO	2025-11-12	Annexs are not filed but mentioned in the index and body of the petition.
19	D-CRLA/34206/2025	ASHIS KUMAR MISHRA	2025-11-12	Status of appellant not furnished 1-Synopsis and date chart not marked on index, 2-The name of Advocate,E.N.No. and Mobile No. not mentioned in capital letters in index, 3-The name of trial court not mentioned in being aggrieved para, 4-Para Nos.wrongly furnished in grounds
20	D-WP(C)/45894/2025	RAJIV KUMAR MAHANTA	2025-11-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
21	D-WP(C)/46320/2025	ABHIRAM SWAIN	2025-11-12	.Receipt Showing Serv.copy To cg not Filed.
22	D-CONTC/45659/2025	ADV.	2025-11-12	COMPLETE CAUSE TITLE OF W.P(C) NO. 27737/2024 BE FILED . THEN PUT UP FOR SR
23	D-CONTC/45820/2025	ADV.	2025-11-12	Vakalatnama properly stamped, Executed and accepted - Counsel to be filed v.nama. 2.Annex.1 partially legible.
24	D-ABLAPL/34473/2025	SURESH CHANDRA PRADHAN	2025-11-12	1. Page marking of Bail Application in the Index not correct. 2. Page marking of Annexure 1 and 2 not correct and marking also not proper.
25	D-BLAPL/34359/2025	PUSPAMITRA MOHAPATRA	2025-11-12	1.Subject code incorrectly mentioned in Assessment slip, Index, Synopsis and date chart page. 2.Page No. 10-11 not legible. 3. Petitioner age mentioned in cause title not tally with V.nama. 4. Affidavit page authorization not furnished.
26	D-BLAPL/33627/2025	SANTOSH KUMAR MAHANTY	2025-11-12	2(a) CC case No. mentioned in top of the Rejection Order and in Paragraph-1 of the said order are different and hence, does not tally with the petition.
27	D-ABLAPL/34588/2025	DHANANJAYA MUND	2025-11-12	1. CT case No. mentioned in Synopsis not correct. 2. Name of Informant appearing in Para 2 be redacted.
28	D-BLAPL/34266/2025	BIRENDRA KUMAR PARDHI	2025-11-12	P.S. name wrongly mentioned in para-2 of the petition.
29	D-CRLA/34090/2025	JUGALA KISHORE PANDA	2025-11-12	Dt of judgement not mentioned in the prayer. 2.para 5 and 6 of I.A. petition NO.3018/25 are blank.
30	D-WP(C)/45980/2025	SUBRAT SATPATHY	2025-11-12	1. Paragraphs not correctly furnished in declaration
31	D-BLAPL/34287/2025	SURESH KUMAR JENA	2025-11-12	Paragraphs incorrectly mentioned in the petition and declaration portion of the Affidavit.

32	D-ABLAPL/34474/2025	DEBASIS MISHRA	2025-11-12	1. Name of Informant appearing in synopsis and Para 1 be redacted.
33	D-ABLAPL/34484/2025	BIDYADHAR MANSING	2025-11-12	1. In Declaration of Affidavit Pet. No.3 has shown himself as Pet. No.2. 2. Vernacular Certificate not proper.
34	D-BLAPL/34293/2025	BIKAS SWAIN	2025-11-12	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
35	D-BLAPL/34199/2025	SANTOSH KUMAR MAHANTY	2025-11-12	Petitioner name does not tally with signature put at V.nama.
36	D-CRLMP/34433/2025	AUROBINDA SAHOO	2025-11-12	1. Sl. no.2 not correctly furnished in affidavit. 2..Petition not correctly addressed to Honorable Court
37	D-CRLREV/33473/2025	BIPLABA P.B. BAHALI	2025-11-12	1 Alphabetical A and B not mentioned in Index. 2 .Address of The Honorable not correctly mentioned . 3 Good ground certificate not furnished
38	D-BLAPL/34160/2025	PRAVASH CHANDRA JENA	2025-11-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) For further S.R.
39	D-WP(C)/45977/2025	PRANGYANANDA PATTANAIK	2025-11-12	1. Deficit stamp Rs 10 /- not paid in V. nama
40	D-CRLREV/34102/2025	RAJENDRA KUMAR SAHU	2025-11-12	1.Being aggrieved not mentioned in petition.
41	D-ABLAPL/34464/2025	BISHWA RANJAN SAHOO	2025-11-12	1. Paragraphs in the Petition not properly Serial numbered.
42	D-MACA/45727/2025	ADAM ALI KHAN	2025-11-12	further SR after filling of c copy
43	D-CRLMC/33903/2025	ALOK KUMAR MOHAPATRA	2025-11-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age of the petitioner in cause title not tally with affidavit. 2. Certified copy of annex-1 not filed.
44	D-CONTC/45663/2025	ADV.	2025-11-12	20-VERNACULAR CERTIFICATE NOT FURNISHED.
45	D-WP(C)/46482/2025	PRAFULLA KUMAR BISWAL	2025-11-12	20-VERNACULAR CERTIFICATE NOT FURNISHED.
46	D-CRLMC/33877/2025	ALOK KUMAR MOHAPATRA	2025-11-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Certified copy of Annex-1 not filed.
47	D-ABLAPL/34463/2025	DIBYAJYOTI SAHOO	2025-11-12	1. Synopsis and Date Chart not page marked. 2. Paragraph declaration not correct.
48	D-CRLMA/34524/2025	BIRAJA PRASANNA DAS	2025-11-12	i) Provision of law not correctly furnished. ii) U/S 483 BNSS wrongly mention in affidavit. iii).Subject Code incorrectly Mentioned

49	D-RSA/46305/2025	PARTHA SARATHI DAS	2025-11-12	1.C.Fee Payable be corrected in the Memo. of Appeal.2.The discrepancy in the name of Appellant-4 as per Vakalat. be reconciled.
50	D-WP(C)/46423/2025	DR. BINODA KUMAR MISHRA	2025-11-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
51	D- BLAPL/34164/2025	DIBYA JYOTI SAHOO	2025-11-12	i) page no. 35 not legible.ii) Date of events not correct in date chart.iii) Name of the trial court not correct in date chart.
52	D- CRLMC/33904/2025	ALOK KUMAR MOHAPATRA	2025-11-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of the father of the petitioner in cause title not tally with affidavit. 2. Certified copy of Annex-1 not filed.
53	D- ABLAPL/34472/2025	DEBASIS MISHRA	2025-11-12	.Petition not correctly addressed to Honorable Court
54	D- CRLMC/34125/2025	SAROJ KUMAR PADHI	2025-11-12	1. C.Copy of F.I.R.and Charge sheet under Annexure-1 and 2 to be filed. 2..Receipt Showing Serv.copy To CBI not Filed.
55	D-CMP/46208/2025	PRASANTA KUMAR SATAPATHY	2025-11-12	1.O.Ps No-17 to 23 added as Parties vice deceased R-2 of the L.A.Court not yet substituted.2. Age of O.Ps No-18 to 23 not mentioned in the Petition.
56	D-MACA/46307/2025	SACHIDANANDA NAYAK	2025-11-12	1. Period of Delay 90 days 2. Court Fee Rs.1,650/ payable , not paid 3.statutory deposit not made
57	D- ABLAPL/34450/2025	BEDA PRAKASH PANDA	2025-11-12	1. Annexure 1 page 8 and 9 not legible.
58	D-WP(C)/46213/2025	RABINDRA NATH DEBATA	2025-11-12	L.T.I.of the petitioner not attested by the adv.2.Hologram of Rs.50/- not affixed on V.nama.
59	D- CRLMC/34148/2025	SWAGATIKA SAHOO	2025-11-12	1. C.Copy of F.I.R.to be filed.
60	D-MACA/46148/2025	PRASANTA KUMAR MAHALI	2025-11-12	Period of Delay 76 days
61	D- CRLMP/34468/2025	AMLAN MOHANTY	2025-11-12	14-NOT PROPERLY INDEXED. 1. Index not page marked. 2. Fathers name of the petitioner not furnished in affidavit.
62	D-WP(C)/46343/2025	PRAKASH KUMAR ROUT	2025-11-12	Copy of the impugned rejection order dated 29.04.2025 mentioned in the Index(Anx-10) and para-17 body of the petition not tally with under annex-10.
63	D- CRLREV/34152/2025	PRINOY MOHANTY	2025-11-12	1 . Good ground certificate not furnished.
64	D-WP(C)/45645/2025	DILLIP KUMAR MOHANTY	2025-11-12	1.Proper address of opp.party no-2. not furnished.
65	D-WP(C)/45212/2025	AMITABH MISHRA	2025-11-12	Address of op-1 not not furnished.
66	D- CRLMC/34103/2025	ANIRUDHA DAS	2025-11-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. C.Copy of impugned order dated 14.10.2025 under Annexure-4 to be filed.2.

				Welfare fund of Rs.50/- not paid on V.nama.
67	D-FAO/45471/2025	GIRIJA PRASAD DUTTA	2025-11-12	Period of Delay 29 days
68	D-CRLMC/34105/2025	ANIRUDHA DAS	2025-11-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Nomenclature of the case I.C.C.(N.I. Act) under Annexure-1 does not tally with petition and I.A.2. Welfare fund of Rs.50/- not paid on V.nama.
69	D-ABLAPL/34486/2025	SAMBEET PATTANAYAK	2025-11-12	1. Colour scanned file has not been uploaded.
70	D-CRLMC/34555/2025	BISWABHUSAN DAS	2025-11-12	20-VERNACULAR CERTIFICATE NOT FURNISHED.
71	D-RPFAM/39502/2025	NARAYAN PRASAD PARIJA	2025-11-12	Court Fee 6/ not paid 2. Code not INDICATED 3.annex-5 , 6 be correct at book mark
72	D-WP(C)/44948/2025	SATYAJIT SAMAL	2025-11-12	.Subject Code incorrectly Mentioned
73	D-WP(C)/44570/2025	GOKULANANDA PADHI	2025-11-12	Age of petitioner no-2 not given.
74	D-WP(C)/45818/2025	SATYAJIT BEHERA	2025-11-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not correctly furnished on declaration.2.Page no.27 not neat and legible.3.Date of gradation list under Annexure-11 does not tally with index and para-17 of the petition.
75	D-FAO/45662/2025	GIRIJA PRASAD DUTTA	2025-11-12	Period of Delay 16 days
76	D-WP(C)/45238/2025	SWETALANA DAS	2025-11-12	1.Address of the opp.party no- 1.not furnished.
77	D-WP(C)/45999/2025	NIRANJAN LENKA	2025-11-12	1.Date of representation under Annexure-4 not mentioned.2.No. of ROR under Annexure-3 does not tally with Index and para-5 of the petition.
78	D-CMP/46225/2025	PRASANTA KUMAR SATAPATHY	2025-11-12	The Case No. mentioned in the Annex-3 does not tally with the Index.
79	D-WP(C)/46255/2025	MANOJA KUMAR KHUNTIA	2025-11-12	1. Date of order under Annexures-1 and 2 does not tally with Index.
80	D-FAO/45725/2025	ADAM ALI KHAN	2025-11-12	Period of Delay 9 days
81	D-WP(C)/45824/2025	DURGA PRASAD JENA	2025-11-12	.Receipt Showing Serv.copy To cg not Filed.
82	D-FAO/45708/2025	DARPAHARI DHAL	2025-11-12	age of appellant no-2 not mentioned
83	D-BLAPL/34172/2025	P.V.S NANAJI ACHARY	2025-11-12	I) Annexure-5 not mentioned in page 33.
84	D-ABLAPL/34438/2025	SADASIVA PATRA (1)	2025-11-12	Page No. 15-16 not legible.

85	D-WP(C)/46012/2025	BISWAJIT NAYAK	2025-11-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.38 not neat and legible.
86	D-ABLAPL/34494/2025	SAROJ RANJAN SUBUDHI	2025-11-12	1. Index is not properly paginated.
87	D-WP(C)/46541/2025	SUSANTA SEKHAR MOHAPATRA	2025-11-12	1. Annexures-6 and 7 not properly page marked in Index.
88	D-FAO/45634/2025	PRAKASH KUMAR MOHANTY	2025-11-12	receipt not filed
89	D-ABLAPL/34452/2025	BISHWARANJAN SAHU	2025-11-12	1. Paragraphs not properly Serial Numbered in the Petition.
90	D-WP(C)/45514/2025	SRIMAN ARPIT MOHANTY	2025-11-12	1. Date of order under Annexure-1 and 5 does not tally with Index.
91	D-WP(C)/46029/2025	UMA CHARAN MISHRA	2025-11-12	1. Page No.13 61 62 63 are not legible.
92	D-FAO/46099/2025	SOMNATH ROY	2025-11-12	Period of Delay 10 days
93	D-WA/46095/2025	SAROJ KUMAR JEE,A.G.A	2025-11-12	Para no. 9 repeat in appeal memo.
94	D-ABLAPL/34440/2025	SOUMYA JYOTI BISWAL	2025-11-12	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Page No. 15 not legible. 2. Petitioner name mentioned in the petition does not tally with the signature put in V.nama.
95	D-LAA/38681/2025	SWAYAMBHU MISHRA,A.S.C	2025-11-12	Put up there after for further S.R for computing the period of limitation.
96	D-BLAPL/34142/2025	SURAJ MOHANTY	2025-11-12	3-AUTHENTICATION FEE IS DEFICIENT.
97	D-ABLAPL/34460/2025	DIBYAJYOTI SAHOO	2025-11-12	1. Occupation of Deponent not mentioned.
98	D-CONTC/45890/2025	PABITRA KUMAR NAYAK	2025-11-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
99	D-SAO/46103/2025	GOPAL PRASAD JENA	2025-11-12	Question of Maintainability
100	D-WA/46446/2025	MANOJA KUMAR KHUNTIA	2025-11-12	i) Status of the parties no furnished. ii) Appellant no. 1 has not been authorization by appellant no. 2 to swear this affidavit. iii) Put up for SR reg. calculation of limitation after disposal of I.A. filed for dispensing with c. copy of order under Anx-7.

101	D-WA/46043/2025	MITU KUMAR BISWAL	2025-11-12	Put up for SR after filing of c.copy of impugned order
102	D-ABLAPL/34036/2025	SMRUTI RANJAN ROUT	2025-11-12	1. Name of Pet. No.3 in C.T. not tally with signature.
103	D-WP(C)/45308/2025	AMAR NATH JHA	2025-11-12	Annex-17 wrongly mentioned in para-20 body of the petition instead of Annex-16.
104	D-RVWPET/42279/2025	SAMIR KUMAR MISHRA, (SR.ADV.)	2025-11-12	Period of Delay 46 days 2.Appellate Court Judgement Rs Payable Rs-2.25/- , Rs-2/- paid. Rs-0.25/- to be paid.
105	D-WA/46146/2025	AKSHAYA KUMAR BEHERA	2025-11-12	Put up for SR after filing of c. copy of impugned order.
106	D-ABLAPL/34405/2025	DURGA PRASAD PRADHAN	2025-11-12	1. Name and Address of Informant appearing in Para 2 be redacted.
107	D-BLAPL/34197/2025	SRINIBAS NANDA	2025-11-12	14-NOT PROPERLY INDEXED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Page No. 18 not legible
108	D-ABLAPL/34462/2025	DEEPAK RANJAN SUNDARAY	2025-11-12	1. Date Chart not page marked.
109	D-ABLAPL/34490/2025	AMLAN SHAKTI PAUL	2025-11-12	1.Petitioner 1 has not been authorised by other petitioners to swear the affidavit on their behalf.
110	D-ABLAPL/34401/2025	JAYANTA KUMAR MAJHI	2025-11-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. As per cause title, petitioner no.1 to be mentioned in declaration of affidavit..
111	D-ABLAPL/34457/2025	PRATIK NAYAK	2025-11-12	1. Paragraph declaration left blank.
112	D-WA/46214/2025	SASWAT DAS,A.G.A	2025-11-12	i) Opp. party no. 2 and 4 in wp (c) are not made a party in appeal memo.ii) Status of the appellant no .2 not correctly furnished.
113	D-MACA/45784/2025	GIRIJA PRASAD DUTTA	2025-11-12	i) Annexure-1 not mentioned in index.ii) Statutory deposit not made. I.A. filed.iii) Put up for further S.R. after filing of C .copy of impugned judgement.
114	D-CRLREV/33926/2025		2025-11-12	1.1.Authentication fee of 7.70 /- not paid. 2. Good ground certificate not furnished
115	D-CRLA/34133/2025	SURYAKANTA DWIBEDI	2025-11-12	1. The name of mother guardian in the cause title not tally with v.nama.
116	D-CRLA/34174/2025	JUGALA KISHORE PANDA	2025-11-12	Code Wrongly indicated 2. Date of judgement wrongly mentioned in date chart
117	D-MACA/45757/2025	SUBRAT SATPATHY	2025-11-12	1) Sl. no. of paragraph of the I.A. and Affidavit not correct.ii) Statutory deposit of Rs. 25000/- not made.iii)Undertaking for oriya to English translation not filed.
118	D-ABLAPL/34446/2025	BEDA PRAKASH PANDA	2025-11-12	1. Synopsis and Date Chart not mentioned in Index. 2. GR case No. left blank instead of C.T. No. in Cause Title

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 12-11-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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